

HIGH COURT OF JAMMU AND KASHMIR
(Office of Registrar General at Jammu)

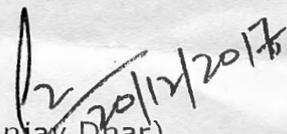
NOTIFICATION

No. 1353 Dated: 20/12/17

It is notified for the information of all concerned that the Subordinate Courts of Kashmir Province including the Courts located at Baderwah, Kishtwar, Doda, Batote, Banihal, Gool, Ukhral and Bani of Jammu Division shall observe 15 days winter vacation w.e.f., 01-01-2018 to 15-01-2018 (both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of all the Districts shall make suitable arrangements for the disposal of urgent criminal business arising during the period of such vacation in the areas within their respective jurisdiction.

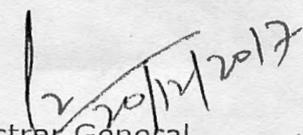
By order;


(Sanjay Dhar)
Registrar General

No: S3575-05/NG Dated 20/12/17

Copy to:-

1. Advocate General, State of J&K, Jammu
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
3. Registrar Vigilance, High Court of J&K, Jammu
4. Secretary to Government, Deptt. Of LJA&PA, Civil Secretariat, Jammu
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar
...for information
6. Secretary to Hon'ble Mr. Justice _____
...for His Lorship's kind information.
7. All Principal District & Sessions Judges of Kashmir Province including Principal District & Sessions Judges Baderwah, Ramban, Kishtwar and Kathua.
... for information with the direction to circulate the notification among all the Judicial Officers in their respective districts.
8. President Bar Association Jammu/Srinagar for information
9. Central Project Coordinator e-Court, Jammu for uploading the same on the website.
10. Government Press, Jammu for information and n/a.
11. Office file.


Registrar General